

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Cont.A 6 of 2020 in TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with TP 45-C
of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013)

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

Name of the Company:

Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

Section:

397-398 of Companies Act/Cont. Petition 425 of Co. Act, 2013

ORDER

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Learned Counsel Mr. Ashutosh Dave appeared for Respondent.


Heard Learned Counsel for Petitioner and Respondent. We direct Registrar of Companies not to accept any document from Respondent no.2 and 3 till disposal of this application. We direct Registrar of Companies Ahmedabad to produce the report regarding this company status as on today and who are the directors and who is authorized signatory to submit the forms.

Matter to appear for further consideration on 14,04.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 8th/day of March, 2021

Prakash


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**